

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) NO(S)...../2018

DIARY NO(S). 37526/2018

(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 28-03-2018
IN CRA NO. 1344/1988 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD)

THE STATE OF UTTAR PRADESH

PETITIONER(S)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

RESPONDENT(S)

(IA NO.148924/2018-CONDONATION OF DELAY IN FILING AND IA
NO.148930/2018-EXEMPTION FROM FILING O.T.)

Date : 12-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)

Mr. Rohit K. Singh, AOR

Mr. Rajesh Kr. Singh, Adv.

Mr. Naveen Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner and
perused the relevant material.

Delay condoned.

Exemption from filing O.T. is granted.

Issue notice.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

ASSISTANT REGISTRAR